

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 19th May, 2021

No. LJ(B).53/93/Pt/166- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

<u>Sl.No.</u>	<u>Name & Designation of Officer</u>	<u>Phone No:</u>
1.	Shri.S.G.Kharmawphlang, E.E.PHE/Nodal Officer	8014746752
2.	Smti.D.Diengdoh, A.E.E. , Sohiong Sub-Division/Nodal Officer	8787603275
3.	Shri.J.Lyndem, A.E.E., Mawphlang Sub-Division Mawphlang/Nodal Officer	9436102769
4.	Shri.Teibor Basan, E.E.,PWD Mawsynrem Sub-Division/Nodal Officer	7005544262
5.	Shri.Dilonto Laso, A.E.E., PWD(R),Sohra Sub-Division No.I Shella/Nodal Officer	9862891107
6.	Shri.J.P.Marbaniang, A.E.E., South Shillong Sub-Division	9436311176
7.	Shri.J.A.Nongsiej, A.E.E., PWD(R)/Nodal Officer	9436302113
8.	Shri.John Blah, SDO (PHE)	9774107587
9.	Smti.Dariakor Diengdoh, SDO (PWD) Sohiong	8787603275
10.	Shri.Albert Nongspung, J.E.,Mawphlang C & RD Block	9774032503
11.	Shotshan Lyngdoh, J.E. P/o BDO, Mawphlang	9863028599
12.	Bartis Nongdhar, J.E.,BDO Mawkynew	9862033646
13.	Syntap Sing Giri Lyngdoh Rngaid, J.E.,BDO Mawkynew (PWD)	8974244944
14.	Damewan Lyngdoh, A.H. & Vety. Officer, Mawryngkneng C & RD Block	7085401644
15.	Tamlin Roy Diengdoh, Social Education Organiser, Mawryngkneng C & RD Block	7085951775 & 9863121283
16.	Shri.Aiborlang Khongshei, Junior Engineer Gr-II	9774659822



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

Memo No. LJ(B).53/93/Pt/166 -A

Dated Shillong the 19th May, 2021

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt.1/22 Dtd. Shillong the 17th May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



***Under Secretary to the Government of Meghalaya,
Law (B) Department.***